

To,

The Registrar,
Principal Bench,
National Green Tribunal,
New Delhi.

Sub.:-

No:- 10999/M.A Dated - 07.07.2022
Regarding submission of Factual Report in compliance of order
dated 08-04-2022 passed in Original Application No. 216/2022
(Er. Kapil Dev & Others V/s State of Punjab & Others.

On the subject cited above, it is respectfully submitted that on 08.04.2022 Hon'ble National Green Tribunal was pleased to pass the following order during the hearing:-

"1. Heard Shri H.C. Arora for the applicant. This Original Application (hereinafter referred to as 'OA') is under Section 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') alleging that an industrial park is sought to be developed under the amended Master Plan, 2021 in flood plain zone of River Satluj which would cause serious damage and degradation to the environment, particularly, relating to above River. It is also said that the area is eco-sensitive zone and is bordered by protected forest and deemed forest. There are other averments in the OA relating to the manner and methodology adopted for amendment of Master Plan, 2021 but we do not find that the issue with regard to amendment in master plan as such is within jurisdiction of this Tribunal but the complaint that construction and development of industrial park in flood plain zone of River Satluj is being allowed, obviously give rise to a substantial question relating to environment arising out of implementation of the enactments specified under Schedule I of NGT Act, 2010 and on this aspect, we find it necessary to obtain a factual report from the authorities concerned.

Accordingly, we constitute a joint Committee comprising State PCB, Greater Ludhiana Area Development Authority, District Magistrate, Ludhiana and Divisional Forest Officer, Ludhiana to submit factual report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. District Magistrate, Ludhiana will be the nodal agency for coordination and compliance.

In the meantime, it is also important that ecology at flood plain zone of river should not get damaged/degraded permanently hence we

direct that any construction activity if allowed within the flood plain zone of Satluj as complained by applicant, the same shall be at the risk of the proponent/ developer.

List for further consideration on 11.07.2022.

A copy of this order be forwarded to the State PCB, Greater Ludhiana Area Development Authority, District Magistrate, Ludhiana, and Divisional Forest Officer, Ludhiana by email for compliance."

In compliance of above said order, the requisite information was sought from various departments connected with this project. The said departments have submitted the following information:-

1. **Divisional Forest Officer (wildlife), Phillaur** informed during the meeting held on 24.06.2022 that as per their office letter no. 525-26 dated 16.05.2022 the entire neighboring forest area is under the control & management of Divisional Forest Officer (Territorial), Ludhiana and none of the forest is a protected area under the Wildlife Protection Act, 1972. Divisional Forest Officer (wildlife), Phillaur vide letter no. 525-26 dated 16.05.2022 (**Annexure-1**) has submitted the following report:-

"As this office deals only with Eco-system Zone around protected areas such as Wildlife Sanctuaries, National Parks, Conservation Reserves & Community Reserves notified under Wildlife (Protection) Act, 1972 since none of the forest area mention in the letter under the reference is protected under wildlife (protection) Act, 1972, hence, this office will not be able to comment or report regarding the declaration of the Eco-Sensitive Zone around these forest areas including Mattewara Forest."

2. **Divisional Forest Officer (Territorial), Ludhiana** informed during the meeting held on 24.06.2022 that there is no National Park or wildlife Sanctuary and thus there is no declared Eco-sensitive zone in the neighboring area. Divisional Forest Officer (Territorial), Ludhiana vide letter no. 2936 dated 27.06.2022 (**Annexure-2**) has submitted the following report:-

"As per the decision dated 08.04.2022 of Hon'ble National Green Tribunal regarding the above cited subject, the information of the Forest Department is as under:-

1. The details of the Forest Department's official forests around the site where the Industrial Park is to be constructed are as under:-

| Sr. No. | Name of Forest | Area Of Forest | Distance of Forest from Industrial park |
|----------------|-------------------------|-----------------------|--|
| 1. | Mattewara Forest | 750 Hectare | Next to Industrial Park |
| 2. | Ghari Fazal Forest | 25 Hectare | Next to Industrial Park |
| 3. | Haider Nagar Forest | 73.20 Hectare | Next to Industrial Park |
| 4. | Garcha Forest | 17.80 Hectare | Next to Industrial Park |
| 5. | New Haider Nagar Forest | 70 Hectare | 28 meter |
| 6. | Bulandewal Forest | 50 Hectare | 219 meter |
| 7. | Salempur Forest | 93 Hectare | 724 meter |
| 8. | Jaspal Khadar Forest | 116 Hectare | 200 meter |

Above forest are not protected area (Wildlife Sanctuary and National Park) under the Wildlife Protection Act 1972. This place is not under Eco-Sensitive Zone.”

3. (i) **District Revenue Officer, Ludhiana** vide letter no. 5242/DRA dated 06.07.2022 (**Annexure-3**) has submitted the following report:-

“Report in this regard was sought from the office of Naib Tehsildar, Koomkalan. As per the report bearing Letter No 235/reader Date 06.07.2022, it is submitted that the proposed Textile Park Area falls to the South of Dhussi Bandh of the Satluj River and as per revenue record there have been no incidents of flooding and crop loss in the past 30 years in this area.”

3. (ii) **Xen, Drainage, Ludhiana** informed during the meeting held on 24.06.2022 that no breach of embankment of river Sutlej has occurred in the past 30 years. Several flood protection works are carried out each year by way of constructing spurs, studs and rebutments and further substantial additional protection works are proposed as a part of the project, i.e. Textile Industrial Park. Xen, Drainage, Ludhiana vide letter no. 3757-58/8R dated 24.06.2022 (**Annexure-4**) has submitted the following report:-

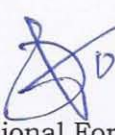
“It has been reported by the concern Sub-Divisional Officer, Phillaur Bandh Sub-Division, Ludhiana of this office that in the old days the river Sutlej does not have fixed banks/boundaries and there was no Dhusi Bandh. Subsequently, the average width of the river

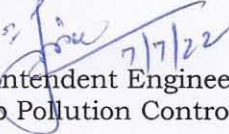
Sutlej was kept at about 3500 feet according to the flow of water and Dhushi Bandh was made on the both sides of the river. Bandh was made to protect the Property & Life of People residing outside the Bandh from the floods of river Sutlej. According to official record, the water has not flown out of the Dhushi Bandh in the last 30 years for the site under the subject, which falls under the Mattewara Complex.


It is also pertinent to inform you that the flood protection works like boulder stone in wire crates, cross studs and revetments have been constructed at Mattewara Complex in the last few years. To further strengthen the Dhushi Bandh of Mattewara Complex and for better safety of this complex of Industrial Park a project of Rs. 2236.26 Lakh was prepared for the work of flood protection between R.D.128000-147500/3L; 4 number A/Spur, 2 number A/Spur remodeling, pitching of inner wall and inner side slopes in the length of 19500 feet and work of riveting and series of studs in length of about 3000 feet was proposed which has already been approved by Punjab Urban Planning & Development Authority."

4. Superintendent Engineer, Punjab Pollution Control Board, Ludhiana informed during the meeting held on 24.06.2022 that the project was still in a planning phase. However, being a Government project being planned collaboratively by Government of India and Government of Punjab, all environmental norms and clearances would form a part of the project and would be rigorously ensured.

The report is submitted for your information and perusal please.


07-07-22
Divisional Forest Officer
(Territorial), Ludhiana


7/7/22
Superintendent Engineer,
Punjab Pollution Control
Board,
Ludhiana


7/7/22
Additional Chief
Administrator,
GLADA


Deputy Commissioner,
Ludhiana.

established requires Environment Clearance as per the criteria laid down in activity No. 7 (c) of the schedule of the Notification. However, any further information or clarification in this regard can be sought from the office of Directorate of Environment, Government of Punjab. Keeping in above, you are therefore asked to submit the factual report to the concerned Nodal Agency after due verification from your office regarding the declaration of Eco-sensitive Zone around the forest areas mentioned in the letter under reference.

Sd/-
Divisional Forest Officer
Wildlife Division
Phillaur.

Endst No. 525-26

Date:16.05.2022

A copy is forwarded to:-

- 1) Conservator of Forest (Wildlife), Parks and Protected Area Circle, Punjab, S.A.S. Nagar for information and necessary action please.
- 2) Estate Officer, GLADA, Ludhiana for information and necessary action.

Sd/-
Divisional Forest Officer
Wildlife Division
Phillaur.

True Copy

**Government of Punjab,
Department of Forests & Wildlife Preservation
Office of Forest Division Officer, Ludhiana
Firozpur road, Ludhiana.
Phone No. 0161-2550089 E-mail ID: ludhianadfo@gmail.com**

To,

Estate Officer,
GLADA, Ludhiana.

Letter No. 2936 dated: 27-06-2022

Sub. :- Er. Kapil Dev & others vs State of Punjab & others. (Application no. 62/2021 & 216/2022).

Ref.:- Your letter no. EO/GLADA/LDH/2022/1446 dated 9.05.2022.

As per the decision dated 08.04.2022 of Hon'ble National Green Tribunal Regarding the above cited subject, the information of the Forest Department is as under:-

1. The details of the Forest Department's official forests around the site where the Industrial Park is to be constructed are as under:-

| Sr. No. | Name of Forest | Area Of Forest | Forest Distance from Industrial park |
|---------|-------------------------|----------------|--------------------------------------|
| 1. | Mattewara Forest | 750 Hectare | Attached to Industrial Park |
| 2. | Ghari Fazal Forest | 25 Hectare | Attached to Industrial Park |
| 3. | Haider Nagar Forest | 73.20 Hectare | Attached to Industrial Park |
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| 7. | Salempur Forest | 93 Hectare | 724 meter |
| 8. | Jaspal Khadar Forest | 116 Hectare | 200 meter |

Above forest are not protected area (Wildlife Sanctuary and National Park) under the Wildlife Protection Act 1972. This place is not under Eco-Sensitive Zone.

Sd/-

**Forest Division Officer,
Ludhiana.**

True Translated Copy

From

District Revenue Officer,
Ludhiana

To

Deputy Commissioner,
Ludhiana

No. 5242/DRA

Date 06.07.2022

Subject:- Regarding Report of Textile Park, Koomkalan.

It is submitted that report in this regard was sought from the office of Naib Tehsildar, Koomkalan. As per the report bearing Letter No 235/reader Date 06.07.2022, it is submitted that the proposed Textile Park Area falls to the South of Dhussi Bandh of the Satluj River and as per Revenue record there have been no incidents of flooding and crop loss in the past 30 years in this area. The report is submitted for perusal and further necessary action please.

sd/-

District Revenue Officer,
Ludhiana.

True Copy

No. 3757-58/8R

To,

Hon'ble Deputy Commissioner,
Ludhiana.

**Subject:- Regarding Project of Industrial Park at Tehsil Koom Kalan,
Ludhiana.**

Regarding the above cited subject, in the meeting held on 16.06.2022 you had inquired about the flood plain of the site under the subject, It has been reported by the concern Sub-Divisional Officer, Phillaur Bandh Sub-Division, Ludhiana of this office that in the old days the river Sutlej does not have fixed banks/boundaries and there was no Dhusi Bandh. Subsequently, the average width of the river Sutlej was kept at about 3500 feet according to the flow of water and Dhusi Bandh was made on the both sides of the river. Bandh was made to protect the Property & Life of People residing outside the Bandh from the floods of river Sutlej. According to official record, the water has not flown out of the Dhushi Bandh in the last 30 years for the site under the subject, which falls under the Mattewara Complex.

It is also pertinent to inform you that the flood protection works like boulder stone in wire crates, cross studs and revetments have been constructed at Mattewara Complex in the last few years. To further strengthen the Dhusi Bandh of Mattewara Complex and for better safety of this complex of Industrial Park a project of Rs. 2236.26 Lakh was prepared for the work of flood protection between R.D.128000-147500/3L; 4number A/Spur, 2number A/Spur remodeling, pitching of inner wall and inner side slopes in the length of 19500 feet and work of riveting and series of studs in length of about 3000 feet was proposed which has already been approved by Punjab Urban Planning & Development Authority.

This is for your information and further action.

sd/-

Executive Engineer
Drainage, Ludhiana

True Translated Copy

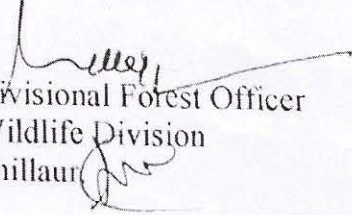
2) So far as, Setting up of a Industrial Park around these Government Forest Area mentioned in your letter under reference is concerned, your kind attention in this regard is invited to Ministry of Environment and Forest Notification dated 14-09-2006 in which the schedule of projects or activities requiring prior Environment Clearance is given. The activity mentioned at Sr. No. 7 (c) of the said schedule of the Notification pertains to setting up of Industrial estates/parks/complexes/areas, export processing Zones (EPZs), Special Economic Zones (SEZs), Biotech Parks, Leather Complexes. It appears from this notification that any industrial park if it is to be established requires Environment Clearance as per the criteria laid down in activity No. 7(c) of the schedule of the Notification. However, any further information or clarification in this regard can be sought from the office of Directorate of Environment, Government of Punjab. Keeping in above, you are therefore asked to submit the factual report to the concerned Nodal Agency after due verification from your office regarding the declaration of Eco-Sensitive Zone around the forest areas mentioned in the letter under reference.

Divisional Forest Officer
Wildlife Division
Phillaur.

Endst No. 525-26 Date 16/5/2022

A copy is forwarded to :-

- 1) Conservator of Forests (Wildlife), Parks and Protected Area Circle, Punjab, S.A.S.Nagar. for information and necessary action please.
- 2) Estate Officer, GLADA, Ludhiana for information and necessary action.


Divisional Forest Officer
Wildlife Division
Phillaur

ਪੰਜਾਬ ਸਰਕਾਰ
 ਵਣ ਅਤੇ ਜੰਗਲੀ ਜੀਵ ਸੁਰੱਖਿਅ ਵਿਭਾਗ, ਪੰਜਾਬ
 ਏਕੱਤਰ ਵਣ ਮੰਡਲ ਅਫਸਰ, ਲੁਧਿਆਣਾ
 ਟਿਕੋਲਪੁਰ ਰੋਡ, ਲੁਧਿਆਣਾ।
 ਫੋਨ ਨੰ. 0161-2530089 E-Mail ID: luhianaoffice@gmail.com

ਸੇਵਾ ਵਿਖੇ

ਅੰਕੁਸ਼ ਅਫਸਰ

ਗਲਾਡਾ ਲੁਧਿਆਣਾ।

ਪੱਤਰ ਨੰ. 2936

ਮਿਤੀ: 27-6-2022

ਵਿਸ਼ਾ:-

Et. Kapil Dev & Others V/s State of Punjab & Others. (Application No. 62/2021 & 216/2022)


ਹਵਾਲਾ:-

ਆਪ ਜੀ ਦੇ ਪੱਤਰ ਨੰ. ਮਿ.ਅ./ਗਲਾਡਾ/ਲੁਧਿ/2022/1446 ਮਿਤੀ: 09.05.2022

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਮਾਨਯੋਗ ਨੈਸ਼ਨਲ ਗ੍ਰੀਨ ਟ੍ਰਿਬਿਊਨਲ ਦੇ ਟੈਸਲੇ ਮਿਤੀ 03.04.2022 ਅਨੁਸਾਰ ਵਣ ਵਿਭਾਗ ਦੀ ਸੂਚਨਾ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਹੈ:-
 1. ਜਿਸ ਜਗ੍ਹਾ ਤੇ ਇੰਡਸਟਰੀਅਲ ਪਾਰਕ ਬਣਾਇਆ ਜਾਣਾ ਹੈ। ਇਸ ਦੇ ਦੁਆਲੇ ਜੋ ਵਣ ਵਿਭਾਗ ਦੇ ਸਰਕਾਰੀ ਜੰਗਲ ਹਨ ਉਹਨਾਂ ਦਾ ਵੱਰਵਾ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਹੈ:-

| ਸ਼ਰੀ ਨੰ | ਜੰਗਲ ਦਾ ਨਾਮ | ਜੰਗਲ ਦਾ ਰਕਬਾ | ਇੰਡਸਟਰੀਅਲ ਪਾਰਕ ਤੋਂ ਜੰਗਲ ਦੀ ਦੂਰੀ |
|---------|---------------------|--------------|---------------------------------|
| 1 | ਮੰਡੇਵਾੜਾ ਜੰਗਲ | 750 ਹੈਕਟਰ | ਇੰਡਸਟਰੀਅਲ ਪਾਰਕ ਦੇ ਨਾਲ ਲੱਗਦਾ ਹੈ। |
| 2 | ਗਾਂਧੀ ਵਾਸਲ ਜੰਗਲ | 25 ਹੈਕਟਰ | ਇੰਡਸਟਰੀਅਲ ਪਾਰਕ ਦੇ ਨਾਲ ਲੱਗਦਾ ਹੈ। |
| 3 | ਹੈਦਰ ਨਗਰ ਜੰਗਲ | 73.20 ਹੈਕਟਰ | ਇੰਡਸਟਰੀਅਲ ਪਾਰਕ ਦੇ ਨਾਲ ਲੱਗਦਾ ਹੈ। |
| 4 | ਠਰਚਾ ਜੰਗਲ | 17.80 ਹੈਕਟਰ | ਇੰਡਸਟਰੀਅਲ ਪਾਰਕ ਦੇ ਨਾਲ ਲੱਗਦਾ ਹੈ। |
| 5 | ਨਿੰਦੂ ਹੋਦਰ ਨਗਰ ਜੰਗਲ | 70 ਹੈਕਟਰ | 28 ਮੀਟਰ ਦੂਰ ਹੈ। |
| 6 | ਬਲਦੇਵਾਲ ਜੰਗਲ | 50 ਹੈਕਟਰ | 219 ਮੀਟਰ ਦੂਰ ਹੈ। |
| 7 | ਸਲੋਮਪੁਰ ਜੰਗਲ | 93 ਹੈਕਟਰ | 724 ਮੀਟਰ ਦੂਰ ਹੈ। |
| 8 | ਜਸਪਾਲ ਖਾਦਰ ਜੰਗਲ | 116 ਹੈਕਟਰ | 200 ਮੀਟਰ ਦੂਰ ਹੈ। |

ਉਪਰੋਕਤ ਜੰਗਲ Wildlife Protection Act, 1972 ਅਧੀਨ Protected Area (Wildlife Sanctuary and National Park) ਨਹੀਂ ਹਨ। ਇਸ ਜਗ੍ਹਾ ਤੇ Eco-Sensitive Zone ਲਾਗੂ ਨਹੀਂ ਹੁੰਦਾ।


 ਵਣ ਮੰਡਲ ਅਫਸਰ,
 ਲੁਧਿਆਣਾ। 27

Amru III

From

District Revenue Officer,
Ludhiana.

To

Deputy Commissioner,
Ludhiana.

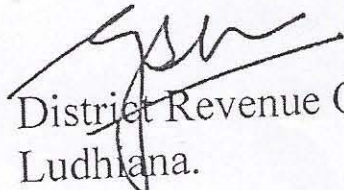
No. 5242 / DRA

Date 06-07-2022

Subject:

Regarding Report of Textile Park, Koomkalan.

It is submitted that report in this regard was sought from the Office of Naib Tehsildar, Koom Kalan. As per the report bearing Letter No 235/reader Date 06.07.2022, it is submitted that the proposed Textile Park Area falls to the south of the Dhussi Bandh of the Satluj River and as per Revenue record there have been no incidents of flooding and crop loss in the past 30 years in this area. The report is submitted for perusal and further necessary action please.


District Revenue Officer,
Ludhiana.

ਨੰਬਰ 3757-58 / 8R
ਸੇਵਾ ਵਿਖੇ

ਮਿਤੀ 24/6 /2022

Annexure - - W

ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ
ਲੁਧਿਆਣਾ।

ਵਿਸ਼ਾ:-

Industrial Park at Tehsil Koom Kalan ਜਿਲ੍ਹਾ ਲੁਧਿਆਣਾ ਪ੍ਰੋਜੈਕਟ ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਇਸ ਦਫਤਰ ਦੇ ਸਬੰਧਤ ਉਪ ਮੰਡਲ ਅਫਸਰ, ਫਿਲੌਰ ਬੰਧ ਉਪ ਮੰਡਲ, ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਰਿਪੋਰਟ ਕੀਤੀ ਗਈ ਹੈ ਕਿ ਮਿਤੀ 16/06/2022 ਨੂੰ ਹੋਈ ਮੀਟਿੰਗ ਦੌਰਾਨ ਆਪ ਜੀ ਵੱਲੋਂ ਵਿਸ਼ਾ ਅਧੀਨ ਸਾਈਟ ਦੇ Flood Plane ਬਾਰੇ ਪੁਛਿਆ ਗਿਆ ਸੀ ਜਿਸ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਜੀ ਦੇ ਧਿਆਨ ਵਿੱਚ ਲਿਆਂਦਾ ਜਾਂਦਾ ਹੈ ਕਿ ਪੁਰਾਣੇ ਸਮੇਂ ਵਿੱਚ ਦਰਿਆ ਸਤਲੁਜ ਖੁੱਲ੍ਹ ਚਲਦਾ ਸੀ ਅਤੇ ਇਥੇ ਕੋਈ ਵੀ ਧੁੱਸੀ ਬੰਧ ਨਹੀਂ ਸੀ। ਇਸ ਉਪਰੰਤ ਪਾਣੀ ਦੇ ਵਹਾਅ ਅਨੁਸਾਰ ਦਰਿਆ ਸਤਲੁਜ ਦੀ ਐਵਰੇਜ਼ ਚੌੜਾਈ ਲਗਭਗ 3500 ਫੁੱਟ ਰੱਖ ਕੇ ਬਾਅਦ ਵਿੱਚ ਦੋਹਾਂ ਪਾਸੇ ਧੁੱਸੀ ਬੰਧ ਬਣਾਏ ਗਏ ਸਨ, ਜੋ ਕਿ ਬੰਨ੍ਹਾਂ ਦੇ ਬਾਹਰ ਦੀਆਂ ਅਬਾਦੀਆਂ ਅਤੇ ਜਾਨੀ- ਮਾਲੀ ਨੁਕਸਾਨ ਨੂੰ ਹੜ੍ਹਾਂ ਦੀ ਮਾਰ ਤੋਂ ਬਚਾਉਣ ਲਈ ਬਣਾਏ ਗਏ ਹਨ। ਦਫਤਰੀ ਰਿਕਾਰਡ ਮੁਤਾਬਿਕ ਵਿਸ਼ਾ ਅਧੀਨ ਸਾਈਟ ਜੋ ਕਿ ਮੱਤੇਵਾੜਾ ਕੰਪਲੈਕਸ ਵਿੱਚ ਪੈਂਦੀ ਹੈ, ਇਸ ਵਿੱਚ ਪਿਛਲੇ 30 ਸਾਲਾਂ ਦੌਰਾਨ ਦਰਿਆ ਦਾ ਪਾਣੀ ਧੁੱਸੀ ਬੰਨ੍ਹ ਤੋਂ ਬਾਹਰ ਨਹੀਂ ਆਇਆ ਹੈ।

ਆਪ ਜੀ ਨੂੰ ਇਹ ਵੀ ਦੱਸਣਾ ਉਚਿਤ ਹੋਵੇਗਾ ਕਿ ਮੱਤੇਵਾੜਾ ਕੰਪਲੈਕਸ ਵਿਖੇ ਪਿਛਲੇ ਸਾਲਾਂ ਦੌਰਾਨ ਲੋੜ ਅਨੁਸਾਰ ਫਲੱਡ ਪ੍ਰੋਟੈਕਸ਼ਨ ਵਰਕਸ ਜਿਵੇਂ ਕਿ ਬੋਲਡਰ ਸਟੋਨ ਇੰਨ ਵਾਇਰ ਕਰੇਟਸ ਨਾਲ ਏ/ਸਪੱਰ, ਕਰਾਸ ਸਟੱਡ, ਅਤੇ ਰਿਵੈਟਮੈਂਟਸ ਦੀ ਉਸਾਰੀ ਕਰਵਾਈ ਜਾਂਦੀ ਰਹੀ ਹੈ। ਮੱਤੇਵਾੜਾ ਕੰਪਲੈਕਸ ਦੇ ਧੁੱਸੀ ਬੰਧ ਨੂੰ ਹੋਰ ਮਜ਼ਬੂਤ ਕਰਨ ਲਈ ਅਤੇ ਇਸ ਕੰਪਲੈਕਸ ਦੀ ਇੰਡਸਟਰੀਅਲ ਪਾਰਕ ਦੀ ਹੋਰ ਜ਼ਿਆਦਾ ਸੇਫਟੀ ਲਈ ਆਰ.ਡੀ. 128000-147500 /3 ਐਲ ਬੰਧ ਵਿਚਕਾਰ 2236.26 ਲੱਖ ਰੁਪਏ ਦੀ ਲਾਗਤ ਨਾਲ ਫਲੱਡ ਪ੍ਰੋਟੈਕਸ਼ਨ ਵਰਕਸ ਕਰਵਾਉਣ ਦਾ ਪ੍ਰੋਜੈਕਟ ਤਿਆਰ ਕੀਤਾ ਗਿਆ ਹੈ ਜਿਸ ਵਿੱਚ 4 ਨੰਬਰ ਏ/ ਸਪੱਰ, 2 ਨੰਬਰ ਏ/ਸਪੱਰ ਦੀ ਰੀਮਾਡਲਿੰਗ, 19500 ਫੁੱਟ ਦੀ ਲੰਬਾਈ ਵਿੱਚ ਇੰਨਰ ਟੋ-ਵਾਲ ਅਤੇ ਇੰਨਰ ਸਾਈਡ ਸਲੋਪਾਂ ਦੀ ਪਿਚਿੰਗ ਅਤੇ ਲਗਭਗ 3000 ਫੁੱਟ ਦੀ ਲੰਬਾਈ ਵਿੱਚ ਰਿਵੈਟਮੈਂਟ ਅਤੇ ਸੀਰੀਜ਼ ਆਫ ਸਟੱਡਜ਼ ਦੇ ਕੰਮਾਂ ਦੀ ਤਜਵੀਜ਼ ਕੀਤੀ ਗਈ ਹੈ ਅਤੇ ਇਸ ਦੀ ਪ੍ਰਵਾਨਗੀ ਪੰਜਾਬ ਸੁਹਿਰੀ ਯੋਜਨਾਬੰਦੀ ਅਤੇ ਵਿਕਾਸ ਅਥਾਰਟੀ ਵੱਲੋਂ ਪਹਿਲਾ ਹੀ ਜਾਰੀ ਕੀਤੀ ਹੋਈ ਹੈ।

ਇਹ ਆਪ ਜੀ ਦੀ ਸੂਚਨਾਂ ਅਤੇ ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਹਿੱਤ ਹੈ ਜੀ।

ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ
ਲੁਧਿਆਣਾ ਜਲ ਨਿਕਾਸ ਮੰਡਲ
ਲੁਧਿਆਣਾ।

ਕਾਪੀ:-ਉਪ ਮੰਡਲ ਅਫਸਰ, ਫਿਲੌਰ ਬੰਧ ਉਪ ਮੰਡਲ, ਲੁਧਿਆਣਾ ਨੂੰ ਉਨ੍ਹਾਂ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰਬਰ 375/1W/MIP ਮਿਤੀ 23/06/2022 ਦੇ ਸਬੰਧ ਵਿੱਚ ਸੂਚਨਾਂ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ।

Item No. 02

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 216/2022

Er. Kapil Dev & Ors.

Applicant(s)

Versus

State of Punjab & Ors.

Respondent(s)

Date of hearing: 08.04.2022

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE PROF. A. SENTHIL VEL, EXPERT MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Mr. H.C. Arora, Advocate for Applicant

ORDER

1. Heard Shri H.C. Arora for the applicant. This Original Application (hereinafter referred to as 'OA') is under Section 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') alleging that an industrial park is sought to be developed under the amended Master Plan, 2021 in flood plain zone of River Satluj which would cause serious damage and degradation to the environment, particularly, relating to above River. It is also said that the area is eco-sensitive zone and is bordered by protected forest and deemed forest. There are other averments in the OA relating to the manner and methodology adopted for amendment of Master Plan, 2021 but we do not find that the issue with regard to amendment in master plan as such is within jurisdiction of this Tribunal but the complaint that construction and development of

industrial park in flood plain zone of River Satluj is being allowed, obviously give rise to a substantial question relating to environment arising out of implementation of the enactments specified under Schedule I of NGT Act, 2010 and on this aspect, we find it necessary to obtain a factual report from the authorities concerned.

2. Accordingly, we constitute a joint Committee comprising State PCB, Greater Ludhiana Area Development Authority, District Magistrate, Ludhiana and Divisional Forest Officer, Ludhiana to submit factual report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. District Magistrate, Ludhiana will be the nodal agency for coordination and compliance.

3. In the meantime, it is also important that ecology at flood plain zone of river should not get damaged/degraded permanently hence we direct that any construction activity if allowed within the flood plain zone of Satluj as complained by applicant, the same shall be at the risk of the proponent/developer

List for further consideration on 11.07.2022

A copy of this order be forwarded to the State PCB, Greater Ludhiana Area Development Authority, District Magistrate, Ludhiana, and Divisional Forest Officer, Ludhiana by email for compliance.

Sudhir Agarwal, JM

Arun Kumar Tyagi, JM

Prof. A. Senthil Vel, EM

Dr. Afroz Ahmad, EM

April 08, 2022
Original Application No. 216/2022
AB